

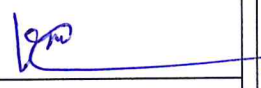
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

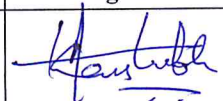
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 23/9/HDB/2021
NAME OF THE COMPANY	Quality Care India Ltd
NAME OF THE PETITIONER(S)	Soniks Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Quality Care India Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Maheshi Viswaraj	Advocate	9494130760	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaustubh Akkiranaju		9100767499	

ORDER

Both Counsels present. Post the matter on 06.04.2021 for further consideration.


Member (T)


Member (J)

Binnu